NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1533/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE PARTIES:

Raay Hospitality Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME D

DESIGNATION

SIGNATURE

PRANAY DAMANTA INSOLVENCY

PROFESSIONAL

Peleunen

ORDER

CP 1533/I&BP/NCLT/MB/MAH/2017

This Company Petition allowed, vide separate order.

V. NALLASENAPATHY Member(Technical)

Sd/-B. S. V. PRAKĂSH KUMAR Member (Judicial)